

Bench - II

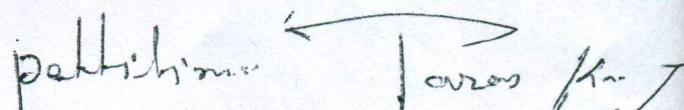
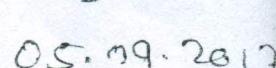
NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (I.B) No.406/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Hada Textile Industries Ltd	
Under Section		IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Parvesh Mr. John Petitioner   
2) Arunesh Mr. Hector "   
3) Mr. Rajesh Bohra "   
4) Sunil Sankar Kelly Respondent no-8,11-   
05.09.2017

ORDER

Ld. Lawyers on behalf of the Petitioner are present and Respondent nos. 8 and 11 are also present.

Issue notice to all concerned parties that is 1 to 14. Party will take step accordingly. Office is also directed to issue notice to all the concerned parties.

Fixed on 06.10.2017.

  
(MANORAMA KUMARI)  
MEMBER (J)